GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA

UNSTARRED QUESTION NO:1056
ANSWERED ON:01.03.2011
SCHEMES FOR ANIMAL HUSBANDRY AND FISHERY
Patel Shri Devji

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the schemes implemented by the Government for animaf husbandry, poultry and fishery during the last three years and the current year;

(b) the funds provided for the same during the said period, year-wise and State-wise; and

(c) the targets achieved in respect of each scheme during the said eriod, State-wise?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRIARUN YADAV)

a) The department has been implementing various Schemes viz. National Project for Cattle and Buffalo Breeding. Intensive Dairy Development Programme, Strengthening of Infrastructure for Quality & clean Milk Production, assistance to Cooperatives, Dairy Entrepreneurship Development Scheme, Fodder Development Scheme, Poultry Development, Conservation of Threatened Livestock Breeds, Integrated Development of small Ruminants & Rabbits, Assistance to States for Control of Animai Diseases, Professional Efficiency Development, National Project on Rinderpest Eradication, Foot and Mouth Disease Control Programme, Development of Inland Fisheries and Aquaculture, Development of Marine Fisheries Infrastructure and Post Harvest Operations, National Scheme of Welfare of Fishermen and National fisheries Development Board, Poultry Venture Capital Funds, Establishment and Strengthening of Veterinary Hospital and Dispensaries, National Control Programme on Peste des petis ruminants, National Control Programme on Brucellosis, Salvaging and Rearing of Male Buffalo Calves, Piggery Development. Establishment/ Modernization of Rural Slaughter Houses and Utilization of Fallen Animals.

(b) State-wise and year-wise details of funds released under the various schemes are Annexed.

(c) Neither funds have been allocated State-wise nor targets have been fixed State-wise as these schemes are demand-driven based on potential and requirement of the State.